

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 246 of 2012 &
IA Nos. 401 & 402 of 2012**

Dated: 5th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Tata Power Co. Ltd.	... Appellant(s)
Versus	
Maharashtra Electricity Regulatory Commission & Anr.	...Respondent(s)

Counsel for the Appellant(s):	Mr. Krishnan Venugopal, Sr. Adv. Ms. Anusha Nagarajan Mr. Avijeet Kr. Lala Mr. Gaurav Raj
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Counsel for the Respondent(s):	Mr. J.J. Bhatt, Sr. Adv. Mr. Buddy A. Ranganadhan,
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ORDER

We heard Mr. Krishnan Venugopal, Sr. Learned Counsel for the Appellant.

Post the matter for making further submissions on
06.02.2013 at 12.30 p.m.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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